### HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 3<sup>rd</sup> September, 2023 to 31st March, 2024 or until further orders.

#### **ORDER**

No: 9994 63/RG

Dated: 31.08.2023

Hon'ble the Chief Justice has been pleased to issue the sitting Roster of Hon'ble Judges in both Wings of the High Court of Jammu & Kashmir and Ladakh from 3<sup>rd</sup> September, 2023 to 31<sup>st</sup> March, 2024 or until further orders:

# From 3<sup>rd</sup> September to 29<sup>th</sup> October, 2023

Srinagar Wing	Jammu Wing
Hon'ble the Chief Justice (To be notified later)	Hon'ble the Chief Justice (To be notified later)
Hon'ble Mr. Justice Tashi Rabstan (2 <sup>nd</sup> October to 29 <sup>th</sup> October)	Hon'ble Mr. Justice Tashi Rabstan (3 <sup>rd</sup> September to 30 <sup>th</sup> September)
Hon'ble Mr. Justice Atul Sreedharan	Hon'ble Mr. Justice Sanjeev Kumar
Hon'ble Mr. Justice Rajnesh Oswal	Hon'ble Ms. Justice Sindhu Sharma
Hon'ble Mr. Justice Vinod Chatterji Koul	Hon'ble Mr. Justice Sanjay Dhar
Hon'ble Mr. Justice Javed Iqbal Wani (3 <sup>rd</sup> September to 23 <sup>rd</sup> September)	Hon'ble Mr. Justice Puneet Gupta
Hon'ble Mr. Justice Mohan Lal	Hon'ble Mr. Justice Javed Iqbal Wani (25 <sup>th</sup> September to 29 <sup>th</sup> October)
Hon'ble Mr. Justice Rahul Bharti (25 <sup>th</sup> September to 29 <sup>th</sup> October)	Hon'ble Mr. Justice Mohd. Akram Chowdhary
Hon'ble Ms. Justice Moksha Khajuria Kazmi	Hon'ble Mr. Justice Rahul Bharti (3 <sup>rd</sup> September to 23 <sup>rd</sup> September)
Hon'ble Mr. Justice Wasim Sadiq Nargal	Hon'ble Mr. Justice Rajesh Sekhri.

## From 30th October to 31st December, 2023

Srinagar Wing	Jammu Wing
Hon'ble the Chief Justice (To be notified later)	Hon'ble the Chief Justice (To be notified later)
Hon'ble Mr. Justice Tashi Rabstan (30 <sup>th</sup> October to 2 <sup>nd</sup> December)	Hon'ble Mr. Justice Tashi Rabstan (4 <sup>th</sup> December to 31 <sup>st</sup> December)
Hon'ble Mr. Justice Atul Sreedharan (4 <sup>th</sup> December to 31 <sup>st</sup> December)	Hon'ble Mr. Justice Atul Sreedharan (30 <sup>th</sup> October to 2 <sup>nd</sup> December)
Hon'ble Mr. Justice Sanjeev Kumar	Hon'ble Mr. Justice Rajnesh Oswal



Hon'ble Ms. Justice Sindhu Sharma	Hon'ble Mr. Justice Vinod Chatterji Koul
Hon'ble Mr. Justice Sanjay Dhar	Hon'ble Mr. Justice Puneet Gupta (24 <sup>th</sup> November to 31 <sup>st</sup> December)
Hon'ble Mr. Justice Puneet Gupta (30 <sup>th</sup> October to 23 <sup>rd</sup> November)	Hon'ble Mr. Justice Mohan Lal (30 <sup>th</sup> October to 23 <sup>rd</sup> November)
Hon'ble Mr. Justice Javed Iqbal Wani Hon'ble Mr. Justice Mohd. Akram	Hon'ble Mr. Justice Rahul Bharti  Hon'ble Ms. Justice Moksha Khajuria Kazmi
Chowdhary	Hon'ble Mr. Justice Wasim Sadiq Nargal
	Hon'ble Mr. Justice Rajesh Sekhri.

#### From 30th January, 2024 to 31st March, 2024

Srinagar Wing	Jammu Wing
Hon'ble the Chief Justice	Hon'ble the Chief Justice
(To be notified later)	(To be notified later)
Hon'ble Mr. Justice Atul Sreedharan	Hon'ble Mr. Justice Tashi Rabstan
Hon'ble Mr. Justice Rajnesh Oswal	Hon'ble Mr. Justice Sanjeev Kumar
Hon'ble Mr. Justice Vinod Chatterji Koul	Hon'ble Ms. Justice Sindhu Sharma
Hon'ble Mr. Justice Rahul Bharti	Hon'ble Mr. Justice Sanjay Dhar
Hon'ble Ms. Justice Moksha Khajuria	Hon'ble Mr. Justice Puneet Gupta
Kazmi Hon'ble Mr. Justice Wasim Sadiq Nargal	Hon'ble Mr. Justice Javed Iqbal Wani
Hon'ble Mr. Justice Rajesh Sekhri	Hon'ble Mr. Justice Mohd. Akram Chowdhary

By Order.

(Shahzad Azeem) Registrar General

Dated: 31.08.2023

No: 390125/RG/GS Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.

2. Secretary to Hon'ble Mr/Mrs. Justice

..... for information of their Lordships. 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.

4. Registrar Rules, High Court of J&K and Ladakh.

5. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.

.....for information.

6. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu .....for information and necessary action.

7. In-charge NIC for uploading the same on the official website of High Court of J&K and Madakh.

7. In-charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

Registrar General